

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
RAJYA SABHA**

**STARRED QUESTION NO. 06.
TO BE ANSWERED ON FRIDAY, THE 02ND FEBRUARY, 2024.**

GREENHOUSE GAS EMISSION BY CEMENT INDUSTRY

***6. Dr. Amar Patnaik:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the data regarding the current greenhouse gas emissions from the cement industry, broken down by individual companies, production unit-wise;
- (b) whether Government is planning to allocate funds or incentives to support the cement sector in transitioning towards a lower carbon footprint, if so, the proposed budget and mechanism; and
- (c) whether Government has taken measures to promote the utilization of alternate materials and waste streams in the cement industry, the contribution to emission reduction in terms of percentage?

**ANSWER
THE MINISTER OF COMMERCE & INDUSTRY
(SHRI PIYUSH GOYAL)**

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE RAJYA SABHA STARRED QUESTION NO. 06 FOR ANSWER ON 02.02.2024.

- (a): The data pertaining to current greenhouse gas emission from cement industry broken down by individual companies is not maintained centrally.
- (b): The Government has not earmarked any budget specifically to support the cement sector in transitioning towards a lower carbon footprint. However, multiple initiatives have been undertaken by the Government to encourage and promote environment consciousness, research and responsibility in the cement industry.

The Government constitutes the Development Council for Cement Industry (DCCI) under which partial funding is provided to research projects of National Council for Cement and Building Materials (NCCBM), which conducts research in areas such as reduction in carbon footprint, reduction in thermal energy consumption, increase in utilization of alternate fuels and raw materials and utilization of renewable energy in Indian cement plants.

The NCCBM has also instituted the National Awards in Indian Cement Industry which includes categories, such as, Energy Excellence, Environment Excellence, Achieving Circular Economy and Total Quality Excellence.

Further, the Ministry of Power has notified India's Carbon Credit Trading Scheme, 2023 under the Energy Conservation Act, 2001 for setting up of the Indian Carbon Market (ICM) to enable the cement industry to adopt low-cost options by attracting technology and finance towards sustainable projects that generate carbon credits.

- (c): The Government has taken several measures to promote the utilization of alternate materials and waste streams in the cement industry.

The Central Pollution Control Board has brought out guidelines to facilitate State Pollution Control Board (SPCBs)/Pollution Control Committees (PCCs) to grant authorization for utilization of different kinds of wastes, including Hazardous and other wastes, without carrying out trial runs. Further, the Bureau of Indian Standards has formulated standards to enable the Indian Cement Industry to utilize various industrial wastes/by-products viz. Flyash based Portland Pozzolana Cement (PPC) and slag-based Portland Slag Cement (PSC).

In terms of percentage, the usage of waste derived alternative fuels in cement industry has increased to 7% in 2023 from 0.6% in 2010.
